

File No. CSFE-101/14/2020-FE-Dept (For & Evt)
 GOVERNMENT OF MANIPUR
 SECRETARIAT: FORESTS, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

Imphal, the 12th August, 2024

To,

The Registrar General
 National Green Tribunal
 Faridkot House, Copernicus Marg
 New Delhi-110001
 Email : judicial-ngt@gov.in

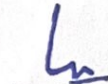
Subject: Action taken report in compliance of Hon'ble NGT's Order dated 01-12-2022 in O.A. No. 606 of 2018.

Sir/Madam,

With reference to the directions made by the Hon'ble NGT in O.A No. 606/2018 vide its Order dated 01-12-2024 directing therein to file Six Monthly Report with verifiable progress on solid & liquid waste management, 3rd Monthly Progress Report as on 30-06-2024 in respect of the State of Manipur in compliance of the direction of the Hon'ble Green Tribunal is hereby submitted for necessary consideration.

Encl.: As above

Yours Sincerely,



(Dr. Vineet Joshi)

Chief Secretary, Government of Manipur

(Dr. Vineet Joshi)
Chief Secretary
Government of Manipur

Copy to:

1. Secretary, Ministry of Jal Shakti, Government of India, 1st Floor, Major Dhyani Chandra, National Stadium, India Gate, New Delhi-110002
2. Secretary, Ministry of Urban Development, 118 Cwing Nirman Bhawan, Delhi 110001
3. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
4. Executive Director-Technical, National Mission for Clean Ganga, Department of Water Resources, river Development & Ganga Rejuvenation, Ministry of Jal Shakti.
 Email: ed-technical@nmcg.nic.in
5. Shri Pukhrambam RameshKumar, Standing Counsel for the State of Manipur, Chamber No. 324, 3rd Floor, Block "D" (Lawyers Chambers Block), Additional Building Complex, Supreme Court of India, New Delhi-110001

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 606 of 2018

(In respect of State of Manipur)

In Re: Compliance of Municipal Solid Waste Management Rules, 2016
and other environmental issues.

(Arising out of directions of the Hon'ble Supreme Court in W.P
No.888/1996 and W.P No. 375/2012)

IN THE MATTER OF:

Submission of 3rd Six Monthly Progress Report
on solid waste and liquid waste management
for/on behalf of the State of Manipur by the Chief
Secretary, Government of Manipur in compliance
of Order dated 01/12/2022 in O.A No. 606 /2018.

Most Respectfully Sheweth:

1. That, Hon'ble Tribunal vide its Order dated 01/12/2022 in O. A No. 606/2018 directed the Chief Secretary, Manipur to file six monthly progress reports with verifiable progress on solid waste and liquid waste management of the State of Manipur. The relevant portion of the order is reproduced below for ready reference:

“Directions for further follow up

57. Further, six monthly progress reports with verifiable progress may be filed by the Chief Secretary with a copy to the Registrar General of this Tribunal by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. Copies thereof may be furnished to NMCG, MoUD and CPCB and also be place on the website of the State Government.”

2. That, directions of this Hon'ble Tribunal have been complied with keeping in view the spirit of the order dated 01/12/2022,; and accordingly 1st Six Monthly Progress Report had already been filed on 15/06/2023 followed by the 2nd Six Monthly Progress Report on 08/01/2024 with a Supplementary Notes on the 2nd Six Monthly Progress Report as submitted on 31/01/2024. Thereafter, Fresh Report on the 2nd Six Monthly Progress Report had also been filed on 16/04/2024 as per direction of the Hon'ble Tribunal vide its Order dated 01/02/2024 with full & correct particulars with detailed description in respect of the treatment or manner of disposal of the liquid & solid waste.
3. That, in further compliance of the Hon'ble Green Tribunal's order & directions, the required 3rd Six Monthly Progress Report is enclosed herewith as ANNEXURE, for further consideration.
4. That, solid waste management data of urban and rural area are submitted as on 30/06/2024; however, in respect of Hills areas, the present law and order problems and crisis in Manipur since 3rd May 2023 made it unable to update data of the same.

In view of the submissions made above, this Action Taken Report may kindly be taken on record, in the interest of justice.

Place: Imphal ✓

Dated : August, 2024



(Dr. Vineet Joshi)

Chief Secretary, Government of Manipur

(Dr. Vineet Joshi)
Chief Secretary
Government of Manipur

SIX MONTHLY PROGRESS REPORT ON SOLID WASTE AND LIQUID WASTE MANAGEMENT OF MANIPUR STATE AS ON 30.06.2024 IN COMPLIANCE OF THE HON'BLE NGT ORDER VIDE O.A NO. 606/2018, DATED. 01.12.2022

BACKGROUND :

Status of solid waste and liquid waste management and handling in the state has been monitored directly by the Hon'ble NGT under its Original Application 606 of 2018. Monthly Progress Report (MPR) on the solid waste and liquid waste management of the state has also been submitted every month to the Central Monitoring Committee (CMC) for evaluation under Chairmanship of Secretary, Ministry of Jal Shakti, Government of India.

As directed by the Hon'ble NGT in its order dated 31.05.2022, last hearing was conducted by Hon'ble NGT through virtual on 01.12.2022 and Chief Secretary, Manipur had presented the compliance status on solid and liquid waste management in Manipur. The general information which was presented by the Chief Secretary was :

URBAN AREA IN VALLEY DISTRICTS	RURAL AND HILL
Total Population : 9 Lac (2021 projected)	Total Population : 26 Lac (2021 projected)
Total Area : 179 Sq. Km.	Total Area : 22,149 sq. km.
Population Density : 5,028 person / Sq. Km.	Population Density : 117 per sq.km. (2021) 95 per sq.km. (2011 census) 61 per sq. km. (in hills)
Solid Waste	Solid Waste
Generated : 290 TPD	Generated : 633 TPD [estimated]
Managed : 203 TPD	Managed and Processed : 570 TPD (i.e. 90%) is wet waste and processed at source through composting and feeding to animals, remaining dry wastes are collected by nearby ULBs
Gap as on 30.11.2022 : 87 TPD i.e. 30 %	Gap as on 30.11.2022 : 60 TPD i.e. 4.7 % (Approximately)
Liquid Waste	Liquid Waste
Generated : 85 MLD	Generated : 30 MLD [estimated]
Treated : 21 MLD	Treated : NIL
Gap as on 30.11.2022 : 64 MLD i.e. 77 %	Gap as on 30.11.2022 : 100%
Nambal Project (NRCD) : 17 MLD	
Imphal Phase II (NDB) : 49 MLD [by 31.12.2024]	

Follow up action made by the State Government of Manipur as Directed by the Hon'ble NGT as on 30.06.2024:

[Ref.: para 27 - 34, page 30 - 34 of the NGT Order vide OA 606/2018, dated. 01.12.2022]:

	Analysis and Directions made by Hon'ble NGT :	Actions taken up by the State Government (submitted on 30th June, 2024)
A	Solid Waste Management	
1	There is need for total change at policy and execution level after study of success stories elsewhere and in the light of several orders of the Tribunal dealing with the issue in respect of other States.	<ul style="list-style-type: none"> • A team comprises of CEOs from Tribal Affairs & Hills, Rural Development and Panchayati Raj, PHED and Environment & Climate Change visited Indore City for exposure of success story on waste management. Now, the team is preparing an integrated action plan for waste management at Urban, Rural and Hill area. • District Level Training on Solid and Liquid Waste Management have been conducted in all 6 (six) valley districts for all the stakeholders, organised by Rural Development and Panchayati Raj, in association with Environment and Climate Change and PHED.
2	There has to be a dedicated cell in the office of the Chief Secretary to deal with such serious issues which does not appear to be there.	<ul style="list-style-type: none"> • The Directorate of Environment and Climate Change, Manipur, has been continuing with all NGT matters in the state under the direct supervision of the Chief Secretary and Additional Chief Secretary (Forest, Environment, and Climate Change) by coordinating with all the line departments.
3	To ensure that wet solid waste is kept separately from dry waste at all levels, collection, transportation or handling which can inter alia be resource for compost.	<ul style="list-style-type: none"> • Segregation of wastes is continuing in urban areas; • Door to door collection of solid wastes has been covered 99 % in Urban areas. • Home yard composting and feeding to animal of wet waste are very common practices in Rural and Hill villages i.e. about 90 % of the total solid wastes generated are composted as well as fed to animals; <p>About 2.91 TPD of Dry waste is collected from 18 (eighteen) model villages of 18 Gram Panchayat.</p> <p>(Status of Solid Waste Management is at Annexure – 1)</p>
4	Dry waste can be separately handled by setting up Material Recovery Facility	<ul style="list-style-type: none"> • As of now 3 (three) districts namely Bishnupur (Keinou), Imphal East (Keirao) and Imphal West (Phayeng) have set up Integrated Rural Solid Waste Disposal System;

	Analysis and Directions made by Hon'ble NGT :	Actions taken up by the State Government (submitted on 30th June, 2024)
	(MRF) for further recycling or reuse.	<ul style="list-style-type: none"> • Targeting to set up at 3 (three) districts in consultation with PHED. • Out of 18 C. D. Blocks in the state, Heingang C. D. Block (Comprising) 14 GPs) has submitted action plan.
5	Similarly, the sewage after necessary treatment can be utilized for agriculture or other non-potable purposes.	<ul style="list-style-type: none"> • Policy and Action Plan for re-use of treated wastewater in Manipur State has already been drafted.
6	The decentralized technology or traditional technologies may also be explored for wastewater management.	<ul style="list-style-type: none"> • PHED is working on decentralized technology or traditional technologies for wastewater management.
7	Adequate composting / vermicomposting / bio-methanation centers need to be set up and upgraded nearest to the source of generation of wet solid waste, listing people's involvement.	<ul style="list-style-type: none"> • All ULB have already setup for composting plants. • The majority of households in rural and hilly areas have their own home yard composting pits as traditional practices.
8	Use of wet bio degradable waste as animal feed for Piggeries, etc. can also be explored. Pit composting and bio- methanation has to be undertaken considering the climatic conditions.	<ul style="list-style-type: none"> • The use of wet biodegradable waste as animal feeds like piggeries, poultry and other animal husbandry which is very common in the rural and hill villages
B	Sewage Management / Liquid Waste Management	

	Analysis and Directions made by Hon'ble NGT :	Actions taken up by the State Government (submitted on 30th June, 2024)
9	<ul style="list-style-type: none"> • Gap in generation and treatment and utilization of sewage has to be bridged. • Estimation of sewage generation must be properly done. • Compliance status of laid down standards at the outlets of STPs has to be ensured. 	<ul style="list-style-type: none"> • Bridging to fill the gap in generation, treatment and utilization of sewage is underprogress in urban area (Generation and Management of Liquid Waste in Manipur State is at Annexure – 2). • Total sewage generated has been estimated as 184 MLD i.e. <ul style="list-style-type: none"> Urban = 70 MLD Rural = 48 MLD Hills = 66 MLD • Manipur Pollution Control Board has been monitoring the quality of outlets from STPs and reported as within the standard value.
C	Implementation and Monitoring	

	Analysis and Directions made by Hon'ble NGT :	Actions taken up by the State Government (submitted on 30th June, 2024)														
10	<p>To set up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level, headed by an officer of the rank of Additional Chief Secretary with representation from concerned departments – Urban Development, Rural Development, Environment and Forest, Agriculture, Water Resources, Fisheries and Industries.</p>	<ul style="list-style-type: none"> • Directorate of Environment and Climate Change has been coordinating all NGT related issues as State level Nodal Agency and developed MIS (Management Information System) of Timeseries Database on Waste Generation and Management in Manipur as a centralised single window system for planning, capacity building and monitoring of waste management under supervision of Additional Chief Secretary (Forest, Environment and Climate Change), Government of Manipur; • Additional Chief Secretary (Forest, Environment and Climate Change), Government of Manipur have been monitoring all the compliances with NGT under his direct supervision with representatives from concerned Administrative Secretaries, HODs, Departmental Nodal Officers from concerned departments including Urban Department (MAHUD), PHED, Rural Development and Panchayati Raj, Tribal Affairs and Hills, Environment and Forest, Water Resources, Trade Commerce and Industries, Health, State Pollution Control Board, etc. • Mid-term monitoring and evaluation of the action taken by the respective department have also been conducted by the Chief Secretary, Govt. of Manipur. 														
11	<p>NGT levy compensation of Rs. 200 crores on the State on polluter pays principle for its failure in scientifically managing the liquid and solid waste. The amount may be kept in a ring-fenced account to be operated as per directions of the Chief Secretary only for</p>	<p>A sum of Rs. 234.22 Cr has already been kept in a ring-fenced account as</p> <table border="1" style="width: 100%; border-collapse: collapse; margin-top: 10px;"> <thead> <tr> <th style="width: 15%;">Dept./ Agency</th> <th style="width: 35%;">Nature of Scheme/ Programme</th> <th style="width: 15%;">Ring-fenced Amount</th> <th style="width: 35%;">Utilized so far as on 30.06.2024</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">MAHUD</td> <td style="text-align: center;">Solid Waste Management in Urban</td> <td style="text-align: center;">21.50 Cr</td> <td style="text-align: center;">15.07 Cr</td> </tr> <tr> <td style="text-align: center;">PHED</td> <td style="text-align: center;">Sewage / waste water</td> <td style="text-align: center;">81.59 Cr</td> <td style="text-align: center;">81.59 Cr</td> </tr> </tbody> </table>			Dept./ Agency	Nature of Scheme/ Programme	Ring-fenced Amount	Utilized so far as on 30.06.2024	MAHUD	Solid Waste Management in Urban	21.50 Cr	15.07 Cr	PHED	Sewage / waste water	81.59 Cr	81.59 Cr
Dept./ Agency	Nature of Scheme/ Programme	Ring-fenced Amount	Utilized so far as on 30.06.2024													
MAHUD	Solid Waste Management in Urban	21.50 Cr	15.07 Cr													
PHED	Sewage / waste water	81.59 Cr	81.59 Cr													

	Analysis and Directions made by Hon'ble NGT :	Actions taken up by the State Government (submitted on 30th June, 2024)			
	waste management in the State in the light of above observations. The same be utilized for setting up solid waste processing facilities, remediation of legacy waste and setting up of STPs and FSSTPs so there remains no gap.		Management		
Environment & Climate Change		Rejuvenation of Polluted River through STP, Interception and Diversion of polluted drains	97.72 Cr	93.58 Cr	
RD & PR		Solid Waste Management in Rural	16.41 Cr	3.76 Cr	
T, C & I		Management of Industry wastes	10.00 Cr	4.00 Cr	
TA & Hills		Management of Wastes in Hills	7.00 Cr	0 Cr	
		Total	234.22 Cr	198.00 Cr	
Detailed Financial and Physical Status is at Annexure-3.					

A. SOLID WASTE MANAGEMENT IN MANIPUR AS ON 30th JUNE 2024:

	Agency / Department	Quantity of MSW generated (TPD)	Quantity of MSW Collected (TPD)	% of Segregated wastes	% of Door to door collection	Quantity of MSW Processed (TPD)	Disposed at controlled site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid Waste Management
Urban (27 ULBs)	MAHUD	293.00 TPD	199.00 TPD	81%	99 %	146.00 TPD	53 TPD	53 TPD i.e. 26%	Out of 27 ULBs, 7ULBs do not have land for SWM (Annexure-1/A)
Rural (18 Model GPs)	RD & PR	9.77 TPD	2.91 TPD	0	33%	0	9.77 TPD	0	10 GPs under Thoubal district have already allotted land site for construction of SWM and proposal for land allotment of 151 GPs have been put up to the concerned Deputy Commissioners
Hills (30 Model Villages)	TA & Hills	Inventory under progress	Inventory under progress			Inventory under progress			Data could not be provided due to the prevailing law & order in the state
Total		302.77 TPD	201.91 TPD			146.00 TPD	62.77 TPD	53 TPD i.e. 26%	

Note: Solid Waste generation is increased 293 TPD in Urban area due to newly opened relief camp in Jiribam due to the present crisis.

District-wise Urban Solid Waste Management as on 30.06.2024

Sl. No	Name of District	Quantity of MSW Generated (MTD)	Quantity of MSW Collected (TPD)	% of Segregated Waste	% of D2D Collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed at controlled site (TPD)	Gap in SWM (TPD)	Remark /Status of Land for Solid Waste Management
1	Imphal West	191.85	147.85	76	98	107.65	40.2	40.2	Out of 8 ULB, 6 ULB have no land
2	Imphal East	5.02	1.9	79	100	1.73	0.17	0.17	All 2 ULBs have land
3	Thoubal	37.2	12.13	86	100	10.37	1.76	1.76	All 6 ULBs have land
4	Kakching	18.31	12.42	88	100	9.44	2.98	2.98	All 3 ULBs have land
5	Bishnupur	34.97	20.11	80	100	12.13	7.98	7.98	Out of 7 ULBs, only one ULB has no land
6	Jiribam	5.23	4.72	85	100	4.72	0	0	Have land
Total		293	199	82	99.7	146	53	53	Out of 27 ULBs, 7 ULBs do not have land for SWM

ULB WISE / LB WISE SOLID WASTE MANAGEMENT AS ON 30th JUNE 2024

	Sl. No.		Quantity of MSW generated (TPD)	Quantity of MSW Collected (TPD)	% of segregated wastes	% of Door-to-door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed at controlled site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid Waste Management
	A	Urban (by MAHUD)								
Imphal West	1	Imphal MC	157.5	130	80	100	90	40	40	• Yes
	2	Lamshang MC	2.92	1.23	75	100	1.23	0	0	• Nil
	3	Samurou MC	5.58	3.54	70	100	3.54	0	0	• Nil
	4	Thongkhong Laxmi MC	5.6	3.43	70	100	3.43	0	0	• Nil
	5	Sekmai MC	1.9	1.20	77	100	1.2	0	0	• Nil
	6	Lilong IW MC	4.6	1.00	80	100	1	0	0	• Nil
	7	Mayang Imphal MC	10.33	6.00	85	85	6	0	0	• Yes
	8	Wangoi MC	3.42	1.45	71	100	1.25	0.2	0.2	• Nil
Imphal East	9	Lamlai MC	1.73	1.00	78	100	0.9	0.1	0.1	• Yes
	10	Andro MC	3.29	0.9	80	100	0.83	0.07	0.07	• Yes
Thoubal	11	Thoubal MC	17.3	6.5	80	100	6.0	0.5	0.5	• Yes
	12	Yairipok MC	3.6	1.6	100	100	1.6	0	0	• Yes
	13	Sikhong Sekmai MC	2.78	0.56	67	100	0.56	0	0	• Yes
	14	Lilong TBL MC	9.37	2.00	70	100	1.0	1	1	• Yes
	15	Heirolk MC	1.12	0.47	100	100	0.4	0.07	0.07	• Yes
	16	Wangjing Lamding MC	3.03	1.00	100	100	0.81	0.19	0.19	• Yes
Kakching	17	Kakching MC	12.1	8.64	95	100	6.83	1.81	1.81	• Yes
	18	Kakching Khunou MC	4.28	2.60	90	100	1.91	0.69	0.69	• Yes
	19	Sugnu MC	1.93	1.18	80	100	0.7	0.48	0.48	• Yes
Bishnupur	20	Kumbi MC	3.59	2.00	80	100	1.29	0.71	0.71	• Yes
	21	Kwakta MC	3.23	1.13	65	100	0.55	0.58	0.58	• Yes
	22	Moirang MC	7.49	5.4	85	100	2.99	2.41	2.41	• Yes
	23	Ningthoukhong MC	4.92	2.2	85	100	1.7	0.5	0.5	• Yes
	24	Bishnupur MC	4.58	3.48	85	100	2.8	0.68	0.68	• Yes
	25	Oinam MC	2.69	1.6	70	100	0.9	0.7	0.7	• Nil
	26	Nambol MC	8.47	4.3	88	100	1.9	2.4	2.4	• Yes
Jiribam	27	Jiribam MC	5.23	4.72	85	100	4.72	0	0	• Yes

	Sl. No.		Quantity of MSW generated (TPD)	Quantity of MSW Collected (TPD)	% of segregated wastes	% of Door-to-door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed at controlled site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid Waste Management
		Sub Total Urban	293	199	81	99	146	53	53	
	B	GPs (Model) by RD & PR								
Impchal East	1	Luwangsangbam	0.71	0	0	0	0	0.71	0	As many as 10 GPs under Thoubal district have allotted the land site for construction of Solid Waste Management or Processing facility by the Land Resource Department. Reminder has been sent to concerned DCs to identify suitable lands and notify for all the 161 GPs
	2	Top Dusara	0.45	0.45	0	100	0	0.45	0	
	3	Thongju Pt-I	0.50	0.50	0	100	0	0.50	0	
Impchal West	4	Langjing	0.39	0.39	0	100	0	0.39	0	
	5	Bijoygovinda	0.48	0.48	0	100	0	0.48	0	
	6	Sagolband Sapam Leikai	0.53	0.53	0	100	0	0.53	0	
Thoubal	7	Charangpat	0.54	0.54	0	100	0	0.54	0	
	8	Khangabok Pt-I	0.78	0	0	0	0	0.78	0	
	9	Tentha	0.45	0	0	0	0	0.45	0	
Kakching	10	Hiyanglam	0.39	0	0	0	0	0.39	0	
	11	Mayeng Lamjao,	0.78	0	0	0	0	0.78	0	
	12	Waikhong	0.54	0	0	0	0	0.54	0	
Jiri	13	Hilghat	0.39	0	0	0	0	0.39	0	
	14	Dibong	0.78	0	0	0	0	0.78	0	
	15	Sonapur	0.48	0	0	0	0	0.48	0	
Bishnupur	16	Keinou	0.48	0	0	0	0	0.48	0	
	17	ThangaPt-II	0.54	0	0	0	0	0.54	0	
	18	Saiton	0.50	0	0	0	0	0.50	0	
		Sub Total Rural	9.77	2.91	0	33	0	9.77	0	
	C	Hill Village (Model) by TA & Hills								
Churachandpur	1	Rengkai								No Data
	2	Hiangtam Lamka								No Data
	3	Tuibong								No Data
Pherzawl	4	Pherzawl								No Data
	5	Parbung								No Data
	6	Thanlon								No Data
Chandel	7	Chandel								No Data
	8	Chakpikarong								No Data
	9	Sugnu Tribal								No Data

	Sl. No.		Quantity of MSW generated (TPD)	Quantity of MSW Collected (TPD)	% of segregated wastes	% of Door-to-door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed at controlled site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid Waste Management
		Area								
Tengnoupal	10	Tengnoupal								No Data
	11	Moreh								No Data
	12	Machi								No Data
Kangpokpi	13	Kangpokpi								No Data
	14	Saikul								No Data
	15	Motbung								No Data
Senapati	16	Katomei Village								No Data
	17	Oinam Hill Village								No Data
	18	Song Song Village								No Data
Tamenglong	19	Tamenglong								No Data
	20	Tamei								No Data
	21	Tousem								No Data
Noney	22	Noney								No Data
	23	Nungba / Rongdai								No Data
	24	Khoupum								No Data
Ukhrul	25	Ulhrul								No Data
	26	Hungoung								No Data
	27	Halang								No Data
Kamjong	28	Kamjong								No Data
	29	Phungyar								No Data
	30	Khamlang								No Data
		Sub Total Hills								No Data

B. LIQUID WASTE MANAGEMENT AS ON 30th JUNE 2024:

SN.		Sewage Generation(MLD)	Name of project / scheme	Agency / Department	Existing STP Capacity in MLD	STP/FSTP under construction	Gap in Treatment at present(MLD)	House hold Connected / Drains Tapped	Remarks
1	URBAN	70 MLD	Imphal Sewerage Project Phase-I	PHED	27 MLD		26 MLD	8170 HH	<ul style="list-style-type: none"> • 23 MLD Interception and Diversion of Drain (I&D) with co-treatment of FSTPs for other towns under pipelines. • Locally decentralized OSS like twin pit system, soak pit. It will be converged to off-site STPs/FSTPs once commissioned. • Work orders for the construction of 49 MLD STPs have been awarded in January 2023 with a completion period of 3 years and work has been commenced accordingly.
			Integrated sewerage system for Imphal city Phase-II	PHED		49 MLD			
			Rejuvenation of Nambul River	Environment & Climate Change	17 MLD			72 Drains	
2	RURAL	48 MLD	IHHL under the SBM Grameen	PHED	Nil		48 MLD		<ul style="list-style-type: none"> • Liquid waste in rural and hill areas are managed under SBM (G) through construction of twin pit system and soak pit. • Population density is lesser due to which the twin pit system works effectively. • Number of Toilets Constructed Under SBM (G): 2,83,459.
3	HILLS	66 MLD	IHHL under the SBM Grameen	PHED	Nil		66 MLD		

Note :

Present solution :

- Since the population density is very low at rural and hills area i.e. 95 persons per sq. km. and 61 person per sq. km. in hills which are very scattered populated, waste water treatment plants like STPs, etc. may not be recommended. However, detailed survey for waste generation at household level has already been continuing.
- As an interim solution, several IHHL has been constructed in the urban areas under SBM (U) which is a decentralized On-site Sanitation System (OSS).
- As an interim solution, several IHHL has been constructed in the rural and hill areas under SBM (G) which is a decentralized OSS;

C. HOSPITAL WASTE MANAGEMENT AS ON 30th JUNE 2024 [BY HEALTH DEPARTMENT]**I. Public Health Care Facilities:**

Government has issued works order to the successful tender for installation of Effluent Treatment Plants (ETP) at 7 District Hospitals, 2 Sub District Hospitals, 2 Urban Health Centres, 17 Community Health Centres and 40 Primary Health Centres (68 facilities).

Installation of ETP in 7 (seven) district hospitals, 16(sixteen) PHC, 10 (ten) CHC and the 1(one) Urban Health Centre were completed. Installation of ETPs in remaining 34(thirty-four) public health facilities are in progress.

An amount of Rs. 500 lakhs (Rupees five hundred lakhs) only have been reflected in the Budget estimate of 2023-2024 for management of Bio-Medical Waste Management.

Sl. No.	Particulars	Locations of Installation of ETPs	Number of Health Centres	ETP Installation status
1.	Installation of Effluent Treatment Plant (ETP) at Public HCFs: (Phase-I)	District Hospitals	7	7 Completed
		Sub District Hospitals	2	
		Urban Health Centres	2	1 completed
		Community Health Centres	17	10 completed
		Primary Health Centres	40	16 completed
	Total		68	34

II. Completed Installation of ETPs in Public & Private Health Care Facilities: 83 Nos.

Out of the 134 health facilities (68 public + 66 private) 83 (Eighty-three) health facilities has installed Effluent Treatment Plants (ETP) as follows. All the due private health care facilities are reminded again to install ETP vide Directorate Memorandum No. MC/BIO-MED/2017-DHS dated 6th March, 2023 and 20th September, 2023.

Sl. No.	Particulars	Name of Public/Private Hospitals/HCF with ETPs	Remarks	
1	Private Health Care Facilities, Installed Effluent Treatment Plants (ETP)	1	Shija Hospital, Langol, Imphal West	
		2	Maipakpi Hospital, North A. O. C., Imphal	
		3	Advanced Speciality Hospital, Palace Compound	
		4	Mothers Care Hospital, Sagolband	
		5	SKY Hospital, RIMS Road	
		6	Remedy Hospital, Pureilomba Khongnangmakhong, Palace Gate	
		7	Raj Medicity, North A.O.C., Imphal	
		8	Cancer Treatment Services, Hyderabad Pvt. Ltd. Khabeisoi	
		9	City Hospital, Chingmeirong	
		10	Chamber of Commerce Medical Care and Research Centre, Thangal Bazar	
		11	Jivan Hospital, Kakching	
		12	Padma Diagnostics, RIMS Road (Lab.)	
		13	Babina Diagnostics, Soibam Leikai (Lab)	
		14	Nirujaa Clinic, Malom	
		15	Sielmat Christian Hospital and Research Centre, Churachandpur	
		16	Christian Hospital, Chingmeirong	
		17	EMA Hospital, Kakching	
		18	Lamjingba Hospital and Medical Research Institute Pvt. Ltd.	
		19	Langol View Clinic (Lab)	
		20	Imphal Heart Institute	
		21	Catholic Medical Centre, Koirengei	
		22	Imphal Hospital, RIMS Road	
		23	Little Clinic	
		24	Iboyaima Hospital	
		25	Hillside Hospital	
		26	Iland Hospital	
		27	Aadarsh Medicare	
		28	Trevi Hospital, Langol	
		29	Bhanumati Dental Clinic	

		30	Bonnu USG Clinic	
		31	ACME Hospital	
		32	Shaibo Hospital	
		33	Mangal Lifecare	
		34	Rangini Memorial Charitable Clinic	
		35	Suba Hospital	
		36	Asian Hospital	
		37	Grace Nursing Home	
		38	Samaritan Nursing Home	
		39	Escent Diagnostic	
		40	Irengbam Thamcha Devi Nursing & Health Care Research Institute	
		41	Aadarsh Laboratory Clinic	
		42	Omega Diagnostic Centre	
		43	Jerusalem Clinic	
		44	RAPHA Hospital, Thoubal	
		45	Horizon Hospital	
		46	MONA Laboratory Clinic	
		47	Chinga Diagnostics Centre	
		48	Shangai Health Care & Research Centre	
		49	Pratima Diagnostic, Kakching	
2	Public Health Care Facilities	1	DH Churachandpur	
		2	DH Bishnupur	
		3	DH Thoubal	
		4	DH Chandel	
		5	DH Ukhrol	
		6	DH Senapati	
		7	DH Tamenglong	
		8	PHC- Akampat	
		9	PHC-Keirao Makting	
		10	PHC-Kumbi	
		11	PHC-Lilong	
		12	PHC- Mayang Imphal	
		13	PHC-Hiyanglam	
		14	PHC- Nongpok Sekmai	

	15	PHC- Sawombung	
	16	PHC-Lamlai	
	17	PHC-Khurkhul	
	18	PHC-Pallel	
	19	PHC- Komlathabi	
	20	PHC- Khongjom	
	21	PHC- Mekola	
	22	PHC- Leimapokpam	
	23	PHC- Kakching Khunou	
	24	CHC- Bashikhong	
	25	CHC- Wangoi	
	26	CHC- Awang Sekmai	
	27	CHC- Khumbong	
	28	CHC- Yairipok	
	29	CHC- Haoreibi Makha Leikai	
	30	CHC- Keirak	
	31	CHC-Sugnu	
	32	CHC- Moirang	
	33	CHC- Nambol	
	34	Kshetrigao UHC	
		Total	83

D. INDUSTRIAL WASTE MANAGEMENT:

- I.** There are 1011 Industrial Units in the state, out of which 944 Units are at outside Industrial Estate as non-water polluting Industries and 67 Units inside Industrial Estate;
- II.** 1 CEPT Unit of 400 KLD capacity at Nilakuthi which is functioning since 3th October, 2023;
and
- III.** 3 ETPs of 400 KLD capacity each at Takyel, Tera Urak and Kuraopokpi Industrial Estate of Manipur are under construction which is 75% in progress and targeted 100 % by June, 2024

**Financial and Physical Progress of the Ring-Fenced Amount till 2023-24
Financial Year**

Sl. No.	Department / Agency	Name of Scheme / Programme	Ring-fenced Amount	Utilized as on 30.06.2024	
				Financial	Physical
1	MAHUD	Solid Waste Management in Urban	21.50 Cr	15.07 Cr	96%
2	PHED	Sewage / wastewater Management	81.59 Cr	81.59 Cr	94%
3	Environment and Climate Change	Rejuvenation of Polluted River through STP, Interception and Diversion of polluted drains	97.72 Cr	93.58 Cr	95.76%
4	RD & PR	Solid Waste Management in Rural	16.41 Cr	3.76 Cr	50%
6	T, C & I	Management of Industry wastes	10.00 Cr	4.00 Cr	65%
	TA & Hills	Management of Wastes in Hills	7.00 Cr	0 Cr	0%
		Total	234.22 Cr	198.00 Cr	